GOVERNMENT OF INDIA
MINISTRY OF POWER

LOK SABHA
UNSTARRED QUESTION NO.3869
TO BE ANSWERED ON 09.08.2018

LOSSES BY BURNT TRANSFORMERS

†3869. SHRI JAI PRAKASH NARAYAN YADAV:

Will the Minister of POWER
be pleased to state:

(a) whether the Government has estimated the financial loss caused by malfunctioning of electricity transformers in all the States and Union Territories of the country;

(b) if so, the details thereof, State-wise;

(c) whether the Government is considering to minimize such losses along with protecting electricity transformers by using online power transformers monitoring system based on 'internet of things'; and

(d) if so, the time which same is likely to be done along with the details thereof?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) & (b) : Electricity is a concurrent subject and it is the responsibility of concerned Distribution Companies (DISCOMs) to supply quality and reliable power to consumers which requires the efficient functioning of Distribution Transformers. The performance of DISCOMs is monitored by the respective State Electricity Regulatory Commission (SERC) and they have issued Standard Operating Procedures (SOPs) to be followed by DISCOMs which also include the time limit for rectification of burnt/ malfunctioning Distribution transformers. The financial losses caused by the malfunctioning of Distribution Transformers in states and UT's are not monitored at the central level.

(c) & (d) : As per the Central Electricity Authority (CEA) Regulations on Technical Standards for Construction of Electrical Plants and Electric Lines, 2010 and Central Electricity Authority (Measures relating to Safety and Electricity Supply) Regulations, 2010, all the transformers are required to comply with all the protective measures including installation of requisite protective devices. Further, the Central Electricity Authority Regulation on Technical Standards for Construction of Electrical Plants and Electric Lines has provision for condition monitoring of substations and switchyards equipment of 132 kV and above voltage level. Internet of Things (IoT) technology is not under consideration for the online monitoring at the present.

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